

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3758**  
TO BE ANSWERED ON THE 17<sup>TH</sup> MARCH, 2020

**ORGANIC UREA**

3758. SHRI SANGANNA AMARAPPA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is planning for the use of organic urea in the fields by the farmers to make their crops more productive and healthy;
- (b) if so, the details thereof;
- (c) whether the Government is also planning to open some new organic urea stores in the villages for easy access for the farmers; and
- (d) if so, the details thereof?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): Urea is classified as Straight Nitrogenous Chemical Fertilisers in Fertilizer of Control Order (FCO), 1985 that is not allowed for organic farming as per standards prescribed under National Programme for organic production (NPOP) and Participatory Guarantee System – India (PGS-India) programme of organic certification.

City Compost, vermicompost, phosphate rich Organic Manure, organic manure, bio – enriched organic manure etc. are specified as organic manures under FCO. The production and use of organic manures along with biofertilisers has been promoted under various schemes such as Paramparagat Krishi Vikas Yojana (PKVY), Mission Organic Value Chain Development in North East Region (MOVCDNER), National Food Security Mission (NFSM), and Rashtriya Krishi Vikas Yojana (RKVY).

(c) & (d): Does not arise.

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